

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3573

ANSWERED ON:16.08.2010

POVERTY ALLEVIATION PROGRAMMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the schemes being implemented for poverty alleviation in the country including Uttar Pradesh and Madhya Pradesh alongwith the funds sanctioned/ released/ utilized for these programmes, State-wise and year-wise;
- (b) whether poverty eradication programme is getting adversely affected on account of inadequate allocation of funds;
- (c) whether the Government has made any review and monitored the poverty alleviation programme being run in the country;
- (d) if so, the details and outcome thereof alongwith the reaction of the Government thereto;
- (e) the details of the procedure being followed for monitoring poverty alleviation programme;and
- (f) the target fixed and achieved to eradicate the poverty during the Eleventh Five Year Plan?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The Ministry of Rural Development implements the major schemes viz., Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) as wage employment and Swarnjayanti Gram Swarojgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM) as self employment programme for employment generation and poverty alleviation in all rural areas of the country including Uttar Pradesh and Madhya Pradesh. The central allocation, release and utilization of funds by the States and Union Territories under these Schemes during 2009-10 is given in the Annexure.

(b): No, Sir. The funds under the rural development programmes have been progressively increasing over the past years.

(c)to(e): The Ministry of Rural Development has put in place a system of monitoring the implementation of the programmes and utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level, and National Level Monitors.

(f): MGNREGA is a demand driven scheme and no physical target is fixed, whereas under Swarnjayanti Gram Swarojgar Yojana (SGSY), physical target is fixed. Under SGSY, the target was to assist 49.38 lakh swarozgaries and 52.00 lakhs swarozgaries were assisted during last three years (i.e. 2007-08, 2008-09 and 2009-10) of Xlth Five Year Plan. Under MGNREGA 1315.00 lakh number households were provided wage employment.